NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP. No 92/111/NCLT/AHM/2016(New) Company Appeal No. 14/58, 59/CLB/MB/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

Name of the Company:

Bharatbhai G Patel

V/s.

United Phosphorus Ltd. & Ors.

Section of the Companies Act:

Section 58, 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1.

2

ORDER

None present for both parties.

List the matter on 6.1.2017 for final hearing.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 25th day of October, 2016